

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 315/MP/2013

Subject : Petition for adjudication of disputes arising out of the open access approval granted to the petitioner for evacuation of electricity and the terms and conditions of the bulk power transmission agreement dated 24.12.2010.

Date of hearing : 24.4.2014

Coram : Shri Gireesh B. Pradhan, Chairperson
Shri M. Deena Dayalan, Member
Shri A.K. Singhal, Member

Petitioner : PEL Power Limited, Hyderabad

Respondent : Power Grid Corporation of India Limited, Gurgaon

Parties present : Shri Anand K. Ganesan, Advocate, PEL Power
Shri S.M. Malik, PEL Power
Shri Jagam Mohan Rao, PEL Power
Shri A.M. Pavgi, PGCIL
Shri A. Bhargava, PGCIL

Record of Proceedings

Learned proxy counsel submitted that the arguing senior counsel in the matter is not available due to personal difficulty and requested to adjourn the matter. Request made by learned proxy counsel was allowed by the Commission. In response, the representative of PGCIL submitted that he has no objection in this regard.

2. The petition shall be listed for hearing on 29.5.2014.

By order of the Commission

Sd/-
(T. Rout)
Chief (Law)